

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SZB, CHENNAI

COURT : Single Member 3 B3

APPEAL No. ST/40085/2020

(Arising out of Order-in-Appeal No. 61/2009 (ST) dated 28.04.2009 passed by the Commissioner of CCE & ST (Appeals), Trichy).

M/s. Karur Air Wing
Prop. Shanmugasundaram,
1016, Coval Road,
Karur – 639002.

Appellant

Vs.

The Commissioner of CCE and ST
No. 1 Williams Road,
Cantonment, Tiruchirapalli-620 001.

Respondent

APPEARANCE

FOR APPELLANT : None

FOR RESPONDENT : Ms. K. Komathi, ADC, AR

CORAM

Hon'ble Shri P. DINESHA, MEMBER (JUDICIAL)

Date of Hearing: **30.06.2021**

Date of Decision: **30.06.2021**

FINAL ORDER No . 41622/2021

None appears for the assessee despite notice. In the order sheet notings, it is observed that there was no representation even on any of the hearing dates. It appears that the assessee-appellant is not interested in pursuing the appeal. Hence, for want of prosecution, the appeal stands dismissed.

(Order dictated and pronounced in the Open Court)

(P. DINESHA.)
MEMBER (JUDICIAL)